


भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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 ई-मेल/email : helpdoc@rbi.org.in



संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

December 29, 2023

Calendar for Auction of Government of India Treasury Bills
 (For the Quarter ending March 2024)

After reviewing the cash position of the Central Government, the Reserve Bank of India, in consultation with the Government of India, hereby, notifies the calendar for issuance of Treasury Bills for the quarter ending March 2024 as under:

Notified Amount for Auction of Treasury Bills					
(January 1, 2024 to March 31, 2024)					
					(₹ Crore)
Date of Auction	Date of Issue	91 Days	182 Days	364 Days	Total
January 3, 2024	January 4, 2024	8,000	10,000	9,000	27,000
January 10, 2024	January 11, 2024	8,000	10,000	9,000	27,000
January 17, 2024	January 18, 2024	8,000	10,000	9,000	27,000
January 24, 2024	January 25, 2024	8,000	10,000	9,000	27,000
January 31, 2024	February 1, 2024	8,000	10,000	9,000	27,000
February 7, 2024	February 8, 2024	8,000	10,000	9,000	27,000
February 14, 2024	February 15, 2024	8,000	10,000	9,000	27,000
February 21, 2024	February 22, 2024	10,000	15,000	9,000	34,000
February 28, 2024	February 29, 2024	10,000	15,000	9,000	34,000
March 6, 2024	March 7, 2024	10,000	15,000	9,000	34,000
March 13, 2024	March 14, 2024	10,000	15,000	9,000	34,000
March 20, 2024	March 21, 2024	10,000	15,000	9,000	34,000
March 27, 2024	March 28, 2024	10,000	15,000	9,000	34,000
Total		1,16,000	1,60,000	1,17,000	3,93,000

2. The Reserve Bank of India, in consultation with the Government of India, will have the flexibility to modify the notified amount and timing for auction of Treasury Bills depending upon the requirements of the Government of India, evolving market conditions and other relevant factors, after giving due notice to the market. Thus, the calendar is subject to change, if circumstances so warrant, including for reasons such as intervening holidays. Such changes, if any, will be communicated through press releases.

3. The auction of Treasury Bills will be subject to the terms and conditions specified in the General Notification No. F.No.4(2)-W&M/2018 dated March 27, 2018 issued by the Government of India, as amended from time to time.

(Yogesh Dayal)
Chief General Manager